MR: CHAIRMAN: Silence please.

SHRI A. K. ANTONY: I am paying compliments to the Indian farmers. Previously they were ignorant. Whenever they feel that the second crops are more profitable, they would naturally switch over to those crops. For example, There are many other crops which they feel are more profitable. So they would switch over to those crops. That is the problem. It is an overall problem. The Central Government as well as the State Governments should jointly, in consultation with the agriculturist organisations and with all the interested parties, find an overall strategy so that the farmers can be encouraged. They should not be demoralised. Only then we can increase the production. That is the real problem regarding sugarcane. So we want to increase sugarcane production by giving more encourangement to farmers who want to cultivate sugarcane. That is why we have increased the support price in the last two years. Now, on the one side, all of us demand we should give more incentives to the farmers; on the other side, we say, "Don't increase the sugar price." It is difficult for the Government. We should understand the difficulty of the Government also. I can understand the concern of the hon. Members regarding increase of sugar price. At the same time, I can also understand the concern of other Members regading the plight of the farmers. The Government will have to strike a balance between the two. We have to take a balanced view. The Government is trying to take that view. I am appreciating farmers. I am not casting any aspersion on them.

MR. CHAIRMAN: Q. No. 164.

गैर-बासमती सूपर फाइन चादल के लिए न्युनतम निर्यात मुस्य

* 164. श्रीमती सुषमा स्वराज:

डा० जिनेन्द्र कुमार जैन :

क्या वाण्जिय मंत्री यह बताने की करेंगे कि :

- (क) क्यायहसचहै कि देश से गर-बासमती सूपर फाइन चावल के निर्यात हेतु सरकार ने न्यूनतम िर्यात मूल्य निर्धारित किया है:
- (ख) यदि हां, तो वित्तीय वर्ष 1993-94 के दौरान ये मृल्य कितनी बार तथा कितने-कितने घोषित किये गये थे:
- (ग) क्या यह भी सच है कि ये मल्य देश सुपर फाइन चावल के मूल्य से काफी कम
- (घ) यदि हां, तो इस संबंध में ब्यौरा क्या है :
- (ङ) क्या इस मूला पर चावल के निर्यात से विदेशी व्यापार में आर्थिय हानि हो रही हैं; और
- (च) यदि हां, तो वर्ष 1993-94 में कितनी हानि होने का अनमान है ?

नागरिक आपूर्ति उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय में राज्यमंत्री और वाष्ज्रिय मंत्रालय के राज्यमंत्री (श्री कमालुद्दीन अहमद) :

(क) से (च) : एक विवरण पत्न सभा पटल पर रखा दिया गया है।

सभा में यह प्रश्न श्रीमती सूषमा द्वारा पूछा गया था।

(क) और (ख) : अति उत्तम गैर-बास-मती चावल के लिए न्यनतम निर्यात कीमत (एमईपी) वर्तमान वित्तीय वर्ष में तीन बार अधिसूचित की गई है, विवरण निम्नलिखित

तारीख	न्युनतम निर्यात कीमत (प्रति मीट्रिकटन सं० रा० अ० डालर)
1. 22-4-1993	250
2. 10-8-1993	225
3. 3-1-1994	200

- (ग) और (घ) : संगत चावल खरीद (लेबी) आदेशों के प्रावधानों के अनुसार अति उत्तम गैर-बासमती चावल के लाइसेंसधारी मिलों एवं विकेताओं को पंजाब और हरियाणा की राज्य सरकारों द्वारा अदा कोमत कमशः 6209.00 रूपए तथा 6160.00 रूपए प्रति मीद्रिक टन थी।
 - (ङ) जो, नहीं।
 - (च) प्रश्न नहीं उठता ।

श्रीमती सुषमा स्वारज : सभापति जी मेरा सवाल गैर-बासमतो सुपर फाइन चावल के निर्यात से संबंधित है। भाग "ए" और "बो" का जवाब देते हुए सरकार ने यह बताया है कि 22-4-93 को 250 डालर प्रति मीट्रिक टन के हिसान से वह चावल निर्यात कर रही थो । चार महोने बाद हो उन्होंने दाम बदले और घटाकर 225 डालर प्रति मीद्रिक टन कर दिया और फिर 4 महीने बाद ही दोबारा घटाकर 200 डॉलर प्रति मीट्रिक टन कर दिया । सभापति जो, मैंने भाग "सी" "डी" में यह जानना चाहा था कि क्या यह दाम देश में जिस भाव पर चावल बिक रहा है, उस से कम नहीं है ? इसके जवाब में सरकार ने ऐसा घनावदार जवाब दिया है कि कोई भी पढकर चक्कर खा जाय । सभापति जो भाग "सो" और "डो" का जवाब आया है--

"Under the provisions of the relevant Rice Procurement (Levy) Orders, the price paid by the State Governments of Punjab and Haryana to the licensed millers and dealers for superfine non-basmati rice is Rs. 6209.00 and Rs. 6160.00 per MT respectively."

सभापित जी, मैंने तो यह कभी जनना नहीं चाहा था कि सरकार की लेवी प्राइस क्या है और पंजाब हरियाणा की सरकारें लायसेंस डीलर्स को क्या दे रही हैं ? मैंने बड़ी सादगी से केवल यह जानना चाहा था कि क्या यह सच नहीं है कि सरकार इसी चावल को देशवासियों को मंहगा खिला रही है और विदेशों को सस्ता बेच रहा है? अगर यह सच ह तो इसका औचित्य क्या है क्योंकि यह हकाकत है कि बाहर 200 डॉलर प्रांतामांट्रकटन का मतलब है कि लगभग 6 रुपए 10 पेसे प्रांत किला का दाम बनता है और देश में यह चावल 10 रुपए प्रति किला बिक रहा है। तो यह जो अन्तर है, इस का ओचित्य क्या है, यह मैं जानना चाहता है?

MINISTER OF COMMERCE THE (SHRI PRANAB MUKHERJEE): Sir, the hon. Member has misunderstood the concept of Minimum Export Price. It is not that when we recommend a Minimum Export Price, all our exporters are exporting at that price. For example, though the Manimum Export Price of the non-Basmati superfine rice is 200 dollars per tonne, they actually realised 338 dollars per tonne. it always happens. Secondly, no exporter is going to buy at a higher price within the country and sell it at a lower price outside the country because there is no subsidy for it. Therefore, this apprehension that they are buying it at a higher price within the country and selling it at a lower price outside is not correct. Then, who is going to make good their loss? So far as the Minimum export Price for the non-Basmati superfine rice is concerned. we have to do it because we are new in this area. The hon. Member would appreciate that from 1990-91, we are making some dent in this sector. Earlier, we had made our presence felt in the Basmati rice sector. You will notice that the Minimum Export Price was 550 dollars per tonne and the actual realisation was, in 1991-92, 759 dollars per tonne; in 1992-93, 811 dollars per tonne; and, in 1993-94, up to January, 725 dollars per tonne. That is why we have decided that there is no need for the Minimum Export Price so far as the Basmati rice is concerned as we have firmed up there and a niche has been created for Indian rice. But, we have gone in recently for the non-Basmati superfine rice. That is why we have thought that there should be some Minimum Export Price. But it is not necessary that they should sell their products at that price.

to Questions

Oral Answers

श्रीमती सुबना स्वराज : सभापति जी, मेरा दूसरा पूरक प्रश्न ती मंत्री जी के सबाल में से निकल रहा है, जो उन्होंने जवाब दिया है कि मिनिसस एक्सपोर्ट प्राइस या जब भी हम दाम घटाते हैं किसी चीज का तो केवल तब घटाते हैं जब हम अपनी चीज को प्रतियोगी बनाकर रखना चाहते हैं, कम्पटिटिव बनाकर रखना चाहते है और मंत्री जी को यह जानकारी होगी कि थाईलैण्ड 290 डॉलर प्रति मीदक टन से अधिक पर चावल बेच रहा है तो फिर हम लोगों को यह दाम घटाने की जरूरत क्यों पड़ी, एम. ई. पी बार बार घटाने की जरूरत क्यों पड़ी हर चार महीने के बाद?

SHRI PRANAB MPKHERJEE: No. 1 do appreciate the point that we should not change it very frequently. Surely, my policy is not to change it very frequently. (Interruptions).

श्रीमती सुषमा स्वराज : हर चार महीने पर दाम घटाया है।

SHRI PRANAB MUKHERJEE: This has been done this year. The entire thing has to be seen. My colleague in the Food Ministry said that there should be no export of non-Basmati rice. On the other hand, farmers and others demanded that there should be some. Because of the decision to export, the domestic prices have shot up and the farmers are getting a little more than what they would otherwise get.

AN. HON. MEMBER: What about the consumers?

SHRI PRANAB MUKHERJEE: shall have to think about the consumers also. This is our approach. We have to think of producers, consumers and exporters. That is why a balanced decision has to be made. But the point remains that the Minimum Export Price should not be frequently changed. The international price prevailed around 280-290 dollars per tonne and that is why our exports could get 338 dollars per tonne.

DR. JINENDRA KUMAR JAIN: would like to ask the hon. Minister what 95-M/P(N)18RSS--3

the impact is going to be of the full convertibility of the rupee on his policies like fixing the Minimum Export Price. very basis of the policies like fixing Minimum Export Price is the distrust that the Government had in traders that they might not retain a part of their earnings abroad. But, now, the Finance Minister has accepted the full convertibility of the rupee even on current account. If there is full convertibility, what is the relevance of the Minimum Export Price?

SHRI PRANAB MÜKHERJEE: 1 am not going into the theoretical aspect of that or a discussion of that. But, when we go in the market with a new product, keeping in view the domestic interests and certain other factors, sometimes we prescribe a Minimum Export Price so that the exporters can also try hard to get higher prices. Regarding the impact of the full convertibility of the rupee on trade account. the hon. Member has seen the very macroeconomic impact; the rupee has firmed up so steadily for the last two years. (Interruptions).

DR. JINENDRA KUMAR JAIN: Str. has not answered my question.

MR. CHAIRMAN: Question Hour is

WRITTEN ANSWERS TO QUESTIONS वाल श्रमिकों के लिये शिक्षण केन्द्र

* 165. श्री ः राम सिंह राठवा: क्या श्रम मंत्री यह बताने की कुपा करेंगे कि :

- (क) क्या यह सच है कि सरकार ने बाल अभिकों के लिये शिक्षण केन्द्र स्थापित करने तथा उन्हें चलाने हेत् सहायता दी है; और
- (ख) यदि हां, तो गत तीन वर्षों के दौरान राज्य-वार ऐसे प्रत्येक संगठन को कितनी-कितनी सहायला दी गई है और इन संगठनों के नाम क्या-क्या हैं ?

धम मंत्रालय को राज्य मंत्री (श्री पी॰ ए० संगमा): (क)ः जी हां।

(ख) एक विवरण सभा पटल पर रख विया गया है।